COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 260 OF 2016

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Maharashtra Eastern Grid Power Transmission Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on <u>20.12.2017.</u>

COURT MASTER